

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**TA (AT) (Comt.) No.17 of 2017**  
**Old Appeal No. 55/2016**

**IN THE MATTER OF:**

**JK Cement Limited**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**O R D E R**

**07.01.2021** Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**[Justice Bansi Lal Bhat]  
The Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Shreesha Merla]  
Member (Technical)**

AR/GC/